

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 117  
IB-973/ND/2020**

**Under Section: 59**

**In the matter of:**

Cowgill Holloway Support (India) Pvt. Ltd.

**....Applicant**

**Order delivered on 17.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Ashish Singh,  
For the Respondent :

**ORDER**

Order reserved.

Sd/-  
**SUMITA PURKAYASTHA  
MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH  
MEMBER (J)**

